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2420. SHRI LADLI MOHAN NIGAM: Will the Minister of ENERGY be pleased to refer to the answer to Starred Question 441 given by the Minister of Labour in the Rajya Sabha on the 23rd March, 1979 and

- (a) what is the time bound programme of safety measures in coal mines which are under implementation by Coal India Limited:
- (b) what is the time bound prog ramme of (a) replacement of .timber supports by Steel props, (b) installation of automatic warning systems (c) replacement of lighter sections rails by heavier section rails (d) appointment of workers inspectors and procurement of sophisticated safety and rescue equipments;
- (c) what is the progress in each of these since 1979 till end of July, 1982, year-wise progress;
- (d) what is the time fixed fo implementation of each one of them and within which they are likely to be completed; and
- (e) if the answer to part (b) above be in the negative, what are the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN MINISTRY OF ENERGY THE (SHRIGARGI SHANKAR MISH-RA): (a) The Committee on Safety in Coal Mines have suggested time bound programmes of safety measures relating to mechanisation at the coal face; Sandstowing; mining electronics for strata behaviour, location of trapped miners, underground telephonic system telemetry and telecontrol and Opencast communications; medical examination of workers; programme of installation of man riding facilities; lighting of all places of activity in underground mines; replacement of timber supports by steel props, monitoring of gas, supply ofsdf rescuers; procurement of rescue equipment,, vocational training etc. which are at various stages of implementation.

to Questions

(b) to (e) The required information is given in the Annexure (See Appendix CXXIII, Annexure No. 109)

## Swedish collaboration in setting up of thermal power plants

2421. SHRI VITHTHALBHA MOTIRAM PATEL: Will the Mini ster of ENERGY be pleased to state:

- (a) whether it is a fact that a protocol has been figned between India and Sweden for supply of thermal power plants of 2x210 WM; and
- (b) if so, whether the Central Government will allow the Government of Guirat to import two thermal plants for which above mentioned protocol has been signed?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) No, Sir.

(b) Does not arise.

## Recommendations of Rajadbyaksha Committee

2422. SHRI SHRIDHAR WASU\* DEODHABE: Will the Minister of ENERGY be pleased to state:

- (a) whether Government have jaken any steps to implement jacommendations of Rajadhyaksha. Committee, especially with regard to completing the construction and commissioning of thermal power stations:
- (b) whether Government have-taken any steps to set up power conservation committees;
- (c) whether there is a proposal under Government's consideration.